



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/4019/2018 in WA/11891/2018	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
	WITH WA/11891/2018 (Filing Number)	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS		
2	WP(C)/477/2023	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU
3	WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(IO)/41/2020	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN AND 3 ORS.	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MR. T ISLAM (R-1) MS N BEGOM (R-1)
2	I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
	WITH MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
3	MFA/195/2021	M/S BRAHMAPUTRA TMT BARS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA (R-2) MR. K GOGOI MR. K GOGOI SC, NF RLY

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